

Court No. - 67

Case :- APPLICATION U/S 482 No. - 9722 of 2022

Applicant :- Mukhtar Ansari @ Mokhtar Ansari

Opposite Party :- State of U.P. and Another

Counsel for Applicant :- Upendra Upadhyay

Counsel for Opposite Party :- G.A.,Ratnendu Kumar Singh

Hon'ble Rahul Chaturvedi,J.

Sri Ratnend Kumar Singh, learned A.G.A has put in appearance on behalf of State. He is directed to file counter affidavit within the period of six weeks. Rejoinder affidavit, if any, may be filed within two weeks thereafter.

List thereafter.

Order Date :- 4.5.2022

Vikram